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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.809 OF 2004

New Delhi, this the 1st day of April, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Shri Rajender Prasad,
S/o Shri A.P. Nautiyal
Age: 55 years,
R/o 65, Suryakiran Apartments,
Vikaspuri, New Delhi-110018.
Working as : Director (QA),
under the DG, Supply & Disposal,
Jeevan Tara Building,
5, Sansad Marg, New Delhi-110001.Applicant
(By Advocate : Shri R.N. Singh)

Versus

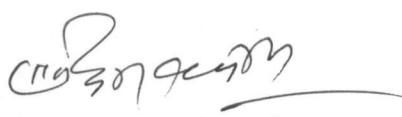
1. Union of India,
Ministry of Commerce,
Department of Supply, 'C' Wing, Nirman Bhawan,
New Delhi-110011.
(Through : The Secretary)
2. The Directorate General of Supplies &
Disposals,
Ministry of Commerce, Jeevan Tara Building,
5, Sansad Marg, New Delhi-110001.
(Through : Director General)Respondents

ORDER (ORAL)

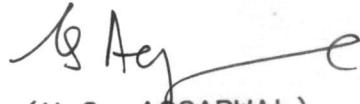
SHRI JUSTICE V.S. AGGARWAL:-

Learned counsel for applicant states that he
may be permitted to withdraw the present Original
Application with liberty to assail any adverse order
that may be passed. Allowed as prayed.

2. Subject to aforesaid, the present Original
Application is dismissed as withdrawn.


(R.K. UPADHYAYA)

ADMINISTRATIVE MEMBER


(V.S. AGGARWAL)

CHAIRMAN

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